NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/122/2017

NAME OF THE PETITIONER

: CHENNAI MALL PROPERTIES PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

REPRESENTANCE COUNTY B. gabone
Representance Courted B. gabone

ORDER

Counsel for petitioner present. Representative of the ROC present. Counsel for petitioner filed a certificate issued by Statutory Auditors in relation to the bank transactions of the petitioner company. Heard both the counsels. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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